

Central Administrative Tribunal Jammu Bench, Jammu



T.A. No. 9445/2020
(S.W.P. No.1724/2015)

Friday, this the 23rd day of April, 2021

(Through Video Conferencing)

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Ms. Aradhana Johri, Member (A)**

1. Sameer Ahmad Malik, age 32 years
s/o Abdul Hamid Malik
r/o yaripora, District Kulgam
2. Irshad Ahmad Kuochay, aged 38 years
s/o Mohammad Ramzan Kuochay
r/o Hardu hanger, District Kulgam

..Applicants

(Mr. Mir Manzoor Ahmad, Advocate)

VERSUS

1. State of J&K through
Commissioner-cum-Secretary to
Rural Development Department,
Govt. of J & K,
Civil Secretariat, Kashmir, Srinagar
2. Director Rural Development Kashmir,
Srinagar Kashmir
3. Block Development Officer,
Head Quarter Srinagar Kashmir
4. Section Officer (DRDK)
Srinagar Kashmir

..Respondents

(Mr. Sudesh Magotra, Deputy Advocate General)

ORDER (ORAL)**Mr. Justice L. Narasimha Reddy:**

Mr. Mir Manzoor Ahmad, learned counsel for applicants submits that he has been instructed by his clients not to press the T.A. Hence, the T.A. is dismissed as not pressed. There shall be no order as to costs.



(Aradhana Johri)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

April 23, 2021
/sunil/rk/sd/